

High Court of Jammu and Kashmir

(Office of the Registrar General at Jammu)

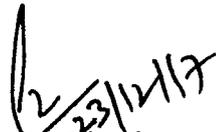
ORDER

No:- 1256

Dated:- 23-12-2017

Mr. Arun Kumar S/O: Late Shri Kewal Krishan, Ex-Jamadar R/O: Village Targwal, Morh Jakhari, Tehsil & P.O. Akhnoor, Jammu, is temporarily appointed as Orderly in the High Court of J&K, on compassionate grounds under SRO 43 of 1994, the Jammu and Kashmir (Compassionate Appointment) Rules, 1994 in the grade of Rs. PB1S-4440-7440 with grade pay of Rs. 1300/- against the available vacancy and is posted in the Main Wing of the High Court.

By Order.


(Sanjay Dhar)
Registrar General

No:- 53939-53047/N6 Dated:- 23-12-2017

Copy to the:-

1. Principal Secretary to the Hon'ble Chief Justice High Court of J&K.
2. Secretary to Hon'ble Mr. Justice _____
..... for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Jammu
4. Registrar Judicial High Court J&K, Jammu
..... for information.
5. Central Project Coordinator e-Courts, High Court of J&K, Jammu for uploading the same on the official website of the High Court.
6. Chief Accounts Officer, High Court of J&K, Jammu.
7. Mr. Arun Kumar S/O: Late Shri Kewal Krishan, Ex-Jamadar R/O: Village Targwal, Morh Jakhari, Tehsil & PO Akhnoor, Jammu.
.....for information and necessary compliance.


Registrar General